

[Translation]

Loan by IA

1405. DR. LAXMINARAYAN PANDEY : Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether Indian Airlines has obtained a loan from ANZ Investment bank to manage their finances;
- (b) if so, the details and terms thereof;
- (c) whether any guarantee has been furnished for the said loan; and
- (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) Indian Airlines has obtained a loan of USD 17 million arranged by ANZ Investment Bank, out of which USD 15 million is for financing the acquisition of New Real Time Reservation System and USD 2 million for meeting general working capital requirements. The main terms of the loan are as under :-

Interest	: 0.55% per annum over USD LIBOR
Repayment	: In 9 equal semi-annual instalments commencing after 12 months from the date of drawdown.
Arrangement Fee	: 0.825% flat.
Commitment Fee	: 0.25% per annum on undrawn portion of the loan amount payable in arrears.
Agency Fee	: USD 7500 per annum.
Out of Pocket Expenses, Legal Fee and others	: Actuals subject to a cap of USD 14000.

- (c) No, Sir.
- (d) Does not arise.

[English]

DRDA Fund

1406. SHRI MUKUL WASNIK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have issued any directions to the State Governments to nominate the Presidents of Zilla Parishads as the Chairman of the District Committee to approve and allocate the District Rural Development Agency's funds for various developmental activities;

(b) if so, the whether it has come to the notice of the Union Government that certain States continue to

nominate Chief Executive Officers as the Chairman of the said Committee;

(c) if so, the names of such States; and

(d) the steps the Government plans to initiate to ensure nomination of the President of Zilla Parishad as Chairman of the said Committee?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) No, Sir. However, this Ministry has in November, 1995 issued guidelines to the States suggesting that Chairman of the Zilla parishad be made the Chairman of Government Body of District Rural Development Agency.

(b) Yes, Sir.

(c) As per available information, in the States of Gujarat and Maharashtra, Chief Executive Officer of Zilla Parishad are nominated as Chairmen of the Governing Body of DRDA.

(d) The Ministry is pursuing the matter with the States.

Declaration of Tanda-Gurudaspur Road as Defence Road

1407. SHRI SATNAM SINGH KAINTH : Will the Minister of DEFENCE be pleased to state:

(a) whether the Government are aware that there is pressing demand from the people of Punjab to declare the road from Tanda to Gurudaspur via Sri Hargovindpur as Defence Road;

(b) if so, the reaction of the Union Government thereon?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) There is a request from the Government of Punjab for declaring the road from Tanda to Gurudaspur via Har Govindpur as a defence Road.

(b) This road has not been considered a priority road from the operational point of view.

[Translation]

Completion of Nangal-Una-Talwara Rail Line

1408. SHRI SURESH CHANDEL : Will the Minister of RAILWAYS be pleased to state:

(a) the fund provided for completion of Nangal-Una-Talwara broad gauge rail line in Himachal Pradesh during the last year;

(b) the steps taken by the Government to complete it speedily; and

(c) the time by which it is likely to be completed?